

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/26/2016

NAME OF THE PETITIONER(S) : S. Ramaniklal Pandia & another

NAME OF THE RESPONDENT(S) : United Pharma (India) Private Limited & 4 others

UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
-------	-------------------	----------------	-----------

For TK Bhaskar
Priya daushim
Shrutha Vasudevan
keethi
T.V.P. Sai Vilas
for Kumar Par Chun

Counsel for
petitioners 1,2

[Signature]

Counsel for
Respondents

T.V.P. Sai Vil.

ORDER

Counsel representing both the parties are present and prayed time for reporting the outcome of the settlement talks between the parties which is in progress. Time extended at their request. Put up on **31.01.2017 at 10.30 A.M.**

[Signature]
(Ch. Md. Sharief Tariq)
Member (Judicial)

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)